BUSINESS ADVISORY COMMITTEE

TWENTY-SECOND REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 20th August, 1968.

- 2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:
 - (1) The Gold (Control) Bill, 1968, as reported by the Joint 8 hours Committee.

 (Consideration and passing)
 - (2) Discussion and voting on the Supplementary Demands for 1 hour Grants (Uttar Pradesh) for 1968-69.
 - (3) General Discussion on the Bihar Budget for 1968-69.
 - (4) Discussion and voting on the Demands for Grants (Bihar) 3 hours for 1968-69.
 - (5) Motion re: constitution of a Parliamentary Committee to I hour go into the implementation of the recommendations made by the Commissioner for Scheduled Castes and Scheduled Tribes.
 - (6) The Bihar State Legislature (Delegation of Powers) Bill, 1 hour 1968, as passed by Rajya Sabha.

 (Consideration and passing)
 - (7) The Indian Registration (Amendment) Bill, 1968, as passed 1 hour by Rajya Sabha.

 (Consideration and passing)
 - (8) Discussion and voting on the Supplementary Demands for 1 hour Grants (General) for 1968-69.
 - (9) Discussion and voting on the Demands for Excess Grants 1 hour (General) for 1965-66.
 - (10) Discussion to be raised by Shri Jyotirmoy Bosu re: Calcutta ½ hour Electric Supply Company.
 - (11) Motion by Shri Srinibas Mishra for annulment of Conduct of Elections (Second Amendment) Rules, 1968.
 - (12) Motion by Shri P. Venkatasubbiah and others regarding drought conditions in Andhra Pradesh and other be put down on the 30th August, 1968.)
 - (13) Motion by Shri Kanwar Lal Gupta regarding demand of Central Government Employees about need based minimum wage and merger of dearness allowance.
 - (14) Discussion to be raised by Shri N. P. C. Naidu regarding $\frac{1}{2}$ hour fall in production and price of groundnuts.
- 3. The Committee further recommend that the House may sit also on Saturday the 24th August, 1968 for the transaction of Government business.
- 4. The Committee also recommend that with effect from the 26th August, 1968 till the end of the current session, the House may, on days when there are sittings, sit upto 7 P.M.

NEW DELHI;

N. SANJIVA REDDY,

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August 20, 1968. Sravana 29, 1890 (Saka).

Chairman,
Business Advisory Committee.